

COURT NO. 15**THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA****To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)****(NOTE: NO MENTIONS WILL BE ALLOWED IN THE MATTERS OF SPECIALLY IDENTIFIED CASES)****(CAUSE LIST MOTION HEARING)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS OF COURT</u>					
1	WP/32447/2026/ (Filing No.) IA 1/2026 Amendment Petition	ROCK INDIA EXPORTS Vs THE STATE OF ANDHRA PRADESH	G RAJA BABU		SRIKAKULAM
<u>ADMISSION (A P S E B)</u>					
2	WP/23676/2026 IA 1/2026 Direction Petition	KODI VENKATA SUBBARAO Vs THE STATE OF ANDHRA PRADESH	MALLELA MALI	GP FOR ENERGY V V SATISH (SC for APEPDCL)	WEST GODAVARI
3	WP/28526/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	OSWAL MINERALS LIMITED Vs THE STATE OF ANDHRA PRADESH	CKR ASSOCIATES	GP FOR ENERGY	SRIKAKULAM
4	WP/28832/2026 IA 1/2026 Stay Petition	MOKA VISWESWARA Vs THE STATE OF ANDHRA PRADESH	UDAY KUMAR VAMPUGADAVALA	GP FOR ENERGY GP FOR LAND ACQUISITION	ANANTAPUR
<u>ADMISSION (MINES AND INDUSTRIES)</u>					
5	WP/28842/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	M/S. VENKATA SUDHA ENTERPRISES Vs THE STATE OF ANDHRA PRADESH	P SRAVAN KUMAR REDDY	GP FOR MINES AND GEOLOGY CHENNA REDDY.K	ANANTAPUR
6	WP/29017/2026 IA 1/2026 Direction Petition	V. SURESH Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR INDUSTRIES COMMERCE GP FOR MINES AND GEOLOGY	ANANTAPUR
7	WP/29024/2026 IA 1/2026 Direction Petition	BURLI VENKATESH Vs THE STATE OF ANDHRA PRADESH	SHAIK AFZAL MOHAMMED	GP FOR MINES AND GEOLOGY	VIZIANAGARAM
8	WP/29028/2026 IA 1/2026 Direction Petition	M/S. GRO HIGH Vs THE STATE OF ANDHRA PRADESH	SHAIK AFZAL MOHAMMED	GP FOR INDUSTRIES COMMERCE	VIZIANAGARAM
<u>ADMISSION (CORPORATION)</u>					
9	WP/29057/2026 IA 1/2026 Direction Petition	PENAGANTI ARJUNAMMA Vs THE STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR INDUSTRIES COMMERCE	VIZIANAGARAM
10	WP/29205/2026 IA 1/2026 Direction Petition	ADAPA SIVIAIAH(STUDENT) Vs THE STATE OF ANDHRA PRADESH	PALANKI KARTEEK	GP FOR SOCIAL WELFARE GP FOR FINANCE PLANNING	GUNTUR

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SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
11.1 along with 11					
11	CC/5326/2023 (WP/7815/2023) IA 1/2024 Amendment Petition IA 1/2026 Leave Petition	L SANYASI RAO Vs B.RAJASHEKARI.A.S	P VIJAYA KUMARI	VADAPALLI RAMESH HARI BABU MAGULURI SC For SERP HARISH KUMAR RASINENI SC FOR SERP KIRTHI TEJA KONDAVEETI N SIVA REDDY	KRISHNA
11.1	CC/5581/2023 (WP/8621/2023) IA 1/2024 Amendment Petition	MEESALA SODARI MANI Vs SRI B RAJASHEKARIAS	P VIJAYA KUMARI	VADAPALLI RAMESH HARI BABU MAGULURI SC For SERP HARISH KUMAR RASINENI SC FOR SERP KIRTHI TEJA KONDAVEETI	VIZIANAGARAM
12	CC/3098/2025 (WP/5487/2025)	MALIREDDY KUMARA VENKATESWARA REDDY Vs G SAI PRASAD	M DESARADHA RAMI REDDY	SOMA RAJU YELISETTI	SPS NELLORE
13	CC/3107/2025 (WP/5448/2025)	TALAMANCHI SUJATHAMMA Vs G SAI PRASAD	M DESARADHA RAMI REDDY	SOMA RAJU YELISETTI	SPS NELLORE
<u>FOR COMPLIANCE</u>					
14	CC/3094/2025 (WP/9758/2025)	MALIREDDY KUMAR @ VENKATESWARA REDDY Vs SRI G.SAI PRASAD I A S	M DESARADHA RAMI REDDY	SOMA RAJU YELISETTI	SPS NELLORE
<u>FOR ORDERS</u>					
15	CC/4717/2023 (WP/9723/2023) IA 1/2026 Miscellaneous Petition	N BABU RAO Vs KANTILAL DANDEI.A.S	HEMANTH KUMAR VEMURI	M K RAJ KUMAR T N M RANGA RAO	SRIKAKULAM
16	CC/2073/2024 (WP/29622/2023) IA 1/2024 Direction Petition IA 1/2025 Miscellaneous Petition	SUK DEB SAHA Vs SRI. VIJAY KUMAR	BANDI SRIHARI	K M KRISHNA REDDY VENKATA SAI KRISHNA PONNURU	VISAKHAPATNAM
<u>FOR ORDERS OF COURT</u>					
17	CC/27606/2026/ (Filing No.)	B V V SATYANARAYANA CHOWDARY Vs SRI PIYUSH KUMAR IAS	RAMESH BABU TALLURI		EAST GODAVARI
<u>FOR ADMISSION</u>					
18	CC/3878/2025 (WP/9504/2025)	MAHAMMAD SHAHIN Vs SRI MUKESH KUMAR MEENA(DISCHARGED)	SOMISETTY GANESH BABU	U KANAKA RAJU	WEST GODAVARI
19	CC/757/2026 (WP/30373/2023)	M/S LAKSHMI GANAPATHI AGENCIES Vs AJAY JAIN	SURESH KUMAR REDDY KALAVA	Y BALAJI NAGARAJU PULLAGURA V SRINIVASULA REDDY CCUSR 97729/2026 REJOINDER IS RETURNED	VISAKHAPATNAM
20	CC/1477/2026 (WP/18762/2024)	G. BHASKAR NAIDU Vs DR. VENKATESWAR SALIJAMALA	RAYALCHERUVU ABISHEK REDDY	SUSHMA YAGANTI	CHITTOOR

21	CC/1612/2026 (WP/12369/2025)	CHALLA HRUDAY RAJ Vs P MURALI	ALAPATI LALITH NIKHIL	J DILEEP KUMAR	PRAKASAM
22	CC/2141/2026 (WP/251/2025)	N. RAJENDRA PRASAD Vs SHRI SHASHI BHUSHAN KUMAR I.A.S.	KOMMA VIJAYA RAJ KUMAR	NAGARAJU NAGURU RAMA RAO KOCHIRI R 5 NOTICE SERVED	KURNOOL
23	CC/2285/2026 (WP/10609/2026)	SRI SRIPADA KRISHNAMURTHY SASTRI Vs MANDAPAKA CHINA KAMESWARA RAO	KAPPERA KOTESWARA RAO SC for Endowments AP Region.	RR 1 AND 2 NOTICE SERVED	EAST GODAVARI
24	CC/2313/2026 (WP/29429/2024)	SMT. CHEVURU NARAYANAMMA Vs SRI. KANTTILAL DANDE	DEVASRI ROSHAN KANCHARLA	NAGARAJU NAGURU NAGARAJU PULLAGURA MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED) SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) R 8 NOTICE SERVED	SPS NELLORE
25	CC/2607/2026 (WP/12886/2025) IA 1/2026 Dispense with Petition	KANDRIGA MUNISEKHAR Vs SMT SAILA KUMARI	V ROOPESH KUMAR REDDY	RAMA RAO KOCHIRI A JAYANTHI	SPS NELLORE
26	CC/2689/2026 (WP/17068/2025)	KOTTHAMADDHI VENKATA SUBBAIAH Vs SRI KANTILAL DANDE I.A.S	VINOD KUMAR PEMMASANI	NAGARAJU NAGURU SOMA RAJU YELISETTI SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM)	YSR KADAPA
27	CC/2716/2026 (WP/28886/2025)	ANUKULI BABU RAO Vs SRI S SURESH KUMAR IAS	SULTANA SHAIK	THOTA ASHOK KUMAR K M KRISHNA REDDY R 1 NOTICE SENT RETURNED UNSERVED(NO SUCH PERSON)	EAST GODAVARI
28	CC/3030/2026 (WP/12075/2025)	RN JYOOTHINATH Vs KOSURU SIDHAKAR RAO	M.S.BANU PRASAD RAO	NAGARAJU NAGURU SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) RAMA RAO KOCHIRI	CHITTOOR
29	CC/3076/2026 (WP/19196/2024)	P PRASAD REDDY Vs SRI.KANTHILAL DANDEY IAS	MODAPOTHULA SUMALATHA	NAGARAJU NAGURU SOMA RAJU YELISETTI	KURNOOL
30	CC/3095/2026 (WP/10678/2025)	PALUKURI VENKATESWARLU Vs CM SAI KANTH VARMA	DODDALA PRUDHVI TEJA	SUSHMA YAGANTI	GUNTUR
31	CC/3429/2026 (WP/26338/2023) IA 1/2026 Direction Petition	G ANAND RATAN Vs CHERUKURI SREEDHAR	KISHORE KUMAR.A		-

FOR HEARING

32	CC/807/2025 (WP/17284/2024) IA 1/2026 Leave Petition	M/S MANNE VENKATA LAKSHMOJI Vs S G PANICKER	KARUMANCHI INDRANEEL BABU	N JEEVAN KUMAR R 1 NOTICE SENT RETURNED UNSERVED (DIFFERENT JURISDICTION)	KRISHNA
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33	CC/2523/2025 (WP/18443/2025)	MUNASALA RAMAKRISHNA Vs SRI N.BHASKAR APPA RAO	RAVI TEJA DOMMETI	K M KRISHNA REDDY	VISAKHAPATNAM
34	CC/2917/2025 (WP/25197/2025)	AKULA RAMA DEVI Vs P RAJA BABU	G SEKHAR REDDY	RAMA RAO KOCHIRI Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	PRAKASAM

FOR WITHDRAWAL

35	WP/10306/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition	MOHAN SPINTEX INDIA LTD Vs ANDHRA PRADESH CENTRAL POWER DISTRIBUTION CORPORATION LIMITED	M/S INDUS LAW FIRM	Y NAGI REDDY (APTRANSCO) Y.NAGI REDDY (APSPDCL)	KRISHNA
36	WP/14210/2025 IA 1/2025 Direction Petition IA 2/2025 Leave Petition	G. GIRIDHAR REDDY Vs ANDHRA PRADESH SOUTHERN POWER DISTRIBUTION COMPANY LIMITED (APSPDCL)	VENKATA DURGA RAO ANANTHA	K S MURTHY ASSOCIATES VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR

SPECIALLY IDENTIFIED CASES

37	WP/41219/2014 IA 1/2017(WPMP 39635/2017) Condone Delay Petition IA 2/2017(WPMP 118132/2017) Review Petition	M/S SLS POWER CORPN. LTD. REP. BY MD. Vs TSTRANSCO. REP. BY MD. & 4 OTHERS	O MANOHAR REDDY		HYDERABAD
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38.1 along with 38

38	WP/663/2016 IA 1/2016(WPMP 817/2016) Direction Petition	KUM B.TEJA Vs THE CHIEF ELECTRICAL INSPECTOR TO GOVT. OF ANDHRA PRADESH	T V SRI DEVI	M RAVINDRA GP FOR ENERGY M RAVINDRA (SC FOR APEPDCL)	VISAKHAPATNAM
38.1	WP/863/2016 IA 1/2016(WPMP 1046/2016) Direction Petition	SMT.B.LILLY Vs THE CHIEF ELECTRICAL INSPECTOR TO GOVERNMENT OF ANDHRA	T V SRI DEVI	M RAVINDRA GP FOR ENERGY M RAVINDRA (SC FOR APEPDCL)	VISAKHAPATNAM
39	WP/26802/2016 IA 1/2016(WPMP 33176/2016) Direction Petition	M/S. AMMAN TRY SPONGE & POWER PVT. LTD. Vs THE SOUTHERN POWER DISTRIBUTION	CKR ASSOCIATES	JAGARLAMUDIKOTESWAR IDEVI(SC FORAPSPDCL) V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	SPS NELLORE
40	WP/988/2017 IA 1/2017(WPMP 1093/2017) Direction Petition IA 4/2017(WPMP 23466/2017) Extension Petition	ALLAM VENKATARAMI REDDY Vs THE STATE OF ANDHRA PRADESH	S NANDA	GP FOR ENERGY (AP) JAGARLAMUDI KOTESWARI DEVI V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
41	WP/3119/2017 IA 1/2017(WVMP 1216/2017) Vacate Stay Petition	M/S. KAMALA POLY FLEX(S.C.NO.14412001510 08500) Vs EASTERN POWER DISTRIBUTION COMPANY OF A.P LTD	JYOTHI ESWAR GOGINENI	V V SATISH (SC for APEPDCL) M RAVINDRA (SC FOR APEPDCL)	EAST GODAVARI

42	WP/3472/2017 IA 1/2017(WPMP 4117/2017) Suspension Petition	MUNGARA KASI VISWANADHAM S/O MANGAIAH Vs EASTERN POWER DISTRIBUTION OF A.P. LIMITED REPRESENTED BY	KIRTHI TEJA KONDAVEETI	V V SATISH (SC for APEPDCL)	WEST GODAVARI
43	WP/4322/2017 IA 2/2017(WPMP 5194/2017) Direction Petition	NAIDU JAGADISH VARMA Vs A.P.SOUTHERN POWER DISTRIBUTION CO.LTD.	MADHAVA RAO NALLURI	N SIVA REDDY(SC FOR APTRANSCO) JAGARLAMUDI KOTESWARI DEVI V V SATISH (SC for APEPDCL)	PRAKASAM
44	WP/4629/2017 IA 1/2017(WPMP 5600/2017) Direction Petition	APPIKONDA SATYANARAYANA Vs THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION	K SUBRAHMANYAM	V V SATISH (SC for APEPDCL) S LAKSHMINARAYANA REDDY	VISAKHAPATNAM
45	WP/4848/2017 IA 1/2017(WPMP 5902/2017) Suspension Petition	VSVR MURTHY SRIKAKULAM DIST. & 3 OTRS. Vs A.P.E.R.C.HYDERABAD & 7 OTRS.	SRINIVAS AMBATI	GENTELA HARINARAYANA V V SATISH (SC for APEPDCL) SRINIVASA RAO PUTLURI	SRIKAKULAM
46	WP/4874/2017 IA 1/2017(WPMP 5930/2017) Direction Petition	PEERLA NOOKALAMMA Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY ITS PRINCIPAL	P RAVI SHANKER	GP FOR ENERGY (AP) V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
47	WP/5539/2017 IA 1/2017(WPMP 6754/2017) Direction Petition	ANANTHANENI SATYA NARENDRA KUMAR Vs STATE OF ANDHRA PRADESH	NIMMAGADDA REVATHI	GP FOR ENERGY (AP) N SIVA REDDY(SC FOR APTRANSCO) V V SATISH (SC for APEPDCL)	PRAKASAM
48	WP/6199/2017 IA 1/2017(WPMP 7603/2017) Direction Petition IA 4/2017(WPMP 39508/2017) Implead Petition	MALLARAPU SUBBALAKSHMAMMA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRL. SECRETARY TO	KOTI REDDY IDAMAKANTI	GP FOR ASSIGNMENT (AP) THIMMADI SUDHAKAR REDDY GP FOR REVENUE	CHITTOOR
49	WP/6489/2017 IA 1/2017(WPMP 7924/2017) Direction Petition	MAREDDY KOTI REDDY Vs THE SOUTHERN POWER DISTRIBUTION COMPANY OF A.P.LTD.	PRIYANKA SONKAMBLE	V V SATISH (SC for APEPDCL) N SIVA REDDY(SC FOR APTRANSCO) GP FOR REVENUE	PRAKASAM
50	WP/6883/2017 IA 1/2017(WPMP 8447/2017) Direction Petition	Y. SIVA S/O. Y. VENKATA RAMANA Vs THE ANDHRA PRADESH TRASCO LIMITED VIDYUTH SOUDHA	K SRINIVAS	N SIVA REDDY(SC FOR APTRANSCO) V V SATISH (SC for APEPDCL)	CHITTOOR
51	WP/7080/2017 IA 1/2017(WPMP 8696/2017) Direction Petition	MR. C. VASANTHA RAO S/O. DEVADANAM Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	T LAKSHMI NARAYANA	GP FOR ENERGY (AP) N SIVA REDDY(SC FOR APTRANSCO) V V SATISH (SC for APEPDCL) M SRIKANTH	YSR KADAPA
52	WP/7286/2017 IA 1/2017(WPMP 8963/2017) Stay Petition	SRUNGAVRUKSHAM GRAM PANCHAYAT SRUNGAVRUKHSAM Vs THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	GP FOR PANCHAYAT RAJ RURAL DEV SRINIVASA RAO PUTLURI	WEST GODAVARI

53	WP/7681/2017 IA 1/2017(WPMP 9474/2017) Stay Petition IA 1/2018 Vacate Stay Petition IA 3/2018 Vacate Stay Petition	DASAPALLA RESORTS PRIVATE LTD. Vs EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH	KATRAGADDA GOPAL CHOUDARY	V V SATISH (SC for APEPDCL) M RAVINDRA	VISAKHAPATNAM
54	WP/7856/2017 IA 1/2017(WPMP 9686/2017) Direction Petition IA 2/2017(WPMP 9687/2017) Direction Petition	SMT JEELANI BEE & ANOTHER Vs ASST. ENGINEER KUR. & 4 OTHERS	MD SHARFUDDIN	V R REDDY KOVVURI(SC FOR APSPDCL) K SOMA KONDA REDDY	KURNOOL
55	WP/7916/2017 IA 1/2017(WPMP 9761/2017) Stay Petition	MS. YELAMANCHILI BHAVYANJALI Vs THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION CO. LTD.	N SRIHARI	M RAVINDRA (SC FOR APEPDCL)	VISAKHAPATNAM
56	WP/9870/2017 IA 1/2017(WPMP 12242/2017) Stay Petition IA 1/2021 Vacate Stay Petition	M/S. MUGDA PRINT PACK Vs EASTERN POWER DISTRIBUTION COMPANY OF ANDHRA PRADESH	B V RAMA RAO	V V SATISH (SC for APEPDCL) METTA CHENDRA SEKHAR RAO	EAST GODAVARI
57	WP/10211/2017 IA 1/2017(WPMP 12652/2017) Stay Petition	SMT. INDUKURI VIJAYALAKSHMI W/O. HANUMANTHA RAJU Vs THE STATE OF A.P REP. BY THE SPECIAL CHIEF SECRETARY TO	C HANUMANTHA RAO	GP FOR ENERGY (AP) A S C BOSE V V SATISH (SC for APEPDCL) GP FOR HOME GP FOR REVENUE	WEST GODAVARI
58.1,58.2 along with 58					
58	WP/19894/2017 IA 1/2017(WPMP 24314/2017) Direction Petition	MEENAKSHI BRIGHT STEEL BARS Vs MANAING DIRECTOR (S.P.D.C.) AND 2 OTHERS	CKR ASSOCIATES	V R REDDY KOVVURI(SC FOR APSPDCL) JAGARLAMUDI KOTESWARI DEVI VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
58.1	WP/19901/2017 IA 1/2017(WPMP 24321/2017) Direction Petition	M/S. HINDUPUR STEELS AND ALLOYS (P) LTD. Vs M.D. AP SPDCL & 2 ORS.	CKR ASSOCIATES	JAGARLAMUDI KOTESWARI DEVI V R REDDY KOVVURI(SC FOR APSPDCL) VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
58.2	WP/10649/2023 IA 1/2023 Direction Petition IA 2/2023 Suspension Petition IA 3/2023 Leave Petition	SHRI TIRUPATI STEEL CAST LTD Vs THE VIDYUT OMBUDSMAN ANDHRA PRADESH	CKR ASSOCIATES	V R REDDY KOVVURI(SC FOR APSPDCL) CHALLA GUNARANJAN VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
<u>ADMISSION (CORPORATION)</u>					
59	WP/11866/2023 IA 1/2023 Direction Petition	RED BAY TECHNOLOGIES PVT LTD. Vs THE STATE OF ANDHRA PRADESH	GANIPAY SUNEEL KUMAR	GP FOR FINANCE PLANNING MUNDLAPUDI VENKATA RAMANA REDDY	KRISHNA
60	WP/455/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	BALAJI TRANSPORT Vs THE AP STATE CIVIL SUPPLIES CORPORATION LIMITED	SRINIVAS BOBBILI	MD SALEEM GP FOR CIVIL SUPPLIES P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD)	SPS NELLORE
61	WP/4585/2024 IA 1/2024 Direction Petition	M/S. REDDY ENTERPRISES SPV (JV) Vs STATE OF ANDHRA PRADESH	B V S CHALAPATI RAO	GP FOR COMMERCIAL TAX GP FOR MUNICIPAL ADMN URBAN DEV T BALAJI(SC FOR EPFO)	KRISHNA

62	WP/18348/2024 IA 1/2024 Stay Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Leave Petition	M/S MEENAKSHI ENERGY LIMITED Vs STATE OF ANDHRA PRADESH	RAMU MUCHAKURTHI	GP FOR ENERGY SANTHI CHANDRA SC For APIIC	CHITTOOR
63	WP/3567/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition	NEW SRI LAKSHMI NARASIMHA WAREHOUSE (NSLN IG) Vs THE STATE OF AP	A V BADRA NAGA SESHAYYA	GP FOR CIVIL SUPPLIES P HEMA CHANDRA (SC FOR CIVIL SUPPLIES CORP LTD)	KURNOOL
64	WP/27473/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	CHADALAVADA VENU BABU Vs THE ANDHRA PRADESH STATE FINANCE CORPORATION	PILLIX LAW FIRM	G R SUDHAKAR	KRISHNA
65	WP/29378/2025 IA 1/2025 Stay Petition IA 1/2026 Additional Affidavit IA 2/2026 Vacate Stay Petition	RK DIAGNOSTIC SERVICES PVT LTD Vs THE STATE OF AP	JHANSI GUDURU	GP FOR MEDICAL HEALTH FW P NAGENDRA REDDY THE ADVOCATE GENERAL (AT 3:30 PM)	GUNTUR
66.1 along with 66					
66	WP/17113/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition IA 3/2026 Vacate Stay Petition	SUJALA PIPES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	S APPADHARA REDDY	GP FOR AGRICULTURE MANIKANTESWARA RAO KOTHA SC For APSAIDCL VJA GP FOR PANCHAYAT RAJ RURAL DEV	KURNOOL
66.1	WP/21704/2026 IA 1/2026 Stay Petition	VIJAYA PLASTIC INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR AGRICULTURE S APPADHARA REDDY GP FOR PANCHAYAT RAJ RURAL DEV DODDAKA HARSHA VARDHAN	GUNTUR
67	WP/17242/2026 IA 1/2026 Direction Petition	M V A SURYA PRAKASH Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	DODDALA YATHINDRA DEV	GUNTUR
68	WP/27269/2026 IA 1/2026 Direction Petition	SHRI. PALUGULLA MURALI KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	GP FOR REVENUE SANTHI CHANDRA SC For APIIC	PRAKASAM
<u>ADMISSION (A P S E B)</u>					
69	WP/19037/2025 IA 1/2025 Dispense with Petition IA 2/2025 Suspension Petition	ANDHRA PRADESH EASTERN POWER DISTRIBUTION CORPORATION LTD Vs THE CONSUMER REDRESSAL FORUM	V V SATISH (SC for APEPDCL)	K BHEEMA RAO	SRIKAKULAM
70.1 along with 70					
70	WP/35132/2025 IA 1/2025 Direction Petition	CHELLURU VENKATA RAMANA CHETTY Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR MANNAVA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL KANDERI CHETHAN	CHITTOOR

70.1	WP/41985/2016 IA 1/2016(WPMP 51757/2016) Direction Petition	B.CHOWLI @ REDDAMMA Vs THE GOVERNMENT OF ANDHRA PRADESH	M JANARDHAN RAO	GP FOR ENERGY (TG) SRAVAN KUMAR MANNAVA V R REDDY KOVVURI(SC FOR APSPDCL) R N HEMENDRANATH REDDY JAGARLAMUDI KOTESWARI DEVI VENKATA RAMA RAO KOTA SC FOR APSPDCL	CHITTOOR
71	WP/10583/2026 IA 1/2026 Direction Petition	RENEW PVT. LTD. Vs STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR ENERGY MANTHA RAJENDRA SC For NREDCAP THE ADVOCATE GENERAL V V SATISH	CHITTOOR
72	WP/24068/2026 IA 1/2026 Stay Petition	M/S. SIVA SAI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	ANANTAPUR
73	WP/28310/2026 IA 1/2026 Direction Petition	MARRI ARUNADEVI Vs THE STATE OF ANDHRA PRADESH	K MOHAN RAMI REDDY	GP FOR ENERGY GP FOR PANCHAYAT RAJ RURAL DEV	YSR KADAPA
74	WP/28399/2026 IA 1/2026 Stay Petition	PALURI KUMAR RAJASEKHAR Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	GP FOR ENERGY GP FOR REVENUE	WEST GODAVARI
75	WP/28439/2026 IA 1/2026 Direction Petition	V. BABU RAO Vs THE STATE OF ANDHRA PRADESH	M K RAJ KUMAR	GP FOR ENDOWMENTS	KRISHNA

ADMISSION (MINES AND INDUSTRIES)

76	WP/13544/2025 IA 1/2025 Suspension Petition IA 2/2025 Vacate Stay Petition	MANOJ DAYAL DAS CHUGANI Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR REVENUE GP FOR MINES AND GEOLOGY T V JAGGI REDDY GP FOR MINES AND GEOLOGY	EAST GODAVARI
77	WP/25583/2025 IA 1/2025 Stay Petition IA 2/2025 Vacate Stay Petition	M/S WHITE GOLD MINES AND MINERALS Vs THE STATE OF ANDHRA PRADESH	C V R RUDRA PRASAD	GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY	VISAKHAPATNAM
78	WP/18861/2026 IA 1/2026 Suspension Petition	M/S. SIMHAPURI ESTATES PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	VIVEK CHANDRA SEKHAR S	GP FOR MINES AND GEOLOGY GP FOR GENERAL ADMINISTRATION	KRISHNA
79	WP/19528/2026 IA 1/2026 Direction Petition	BHUSARI NOOKARAJU Vs THE STATE OF ANDHRA PRADESH	INAPURAPU SURYANARAYANA	GP FOR MINES AND GEOLOGY G RAMA GOPAL GP FOR SOCIAL WELFARE GP FOR REVENUE GP FOR FORESTS	EAST GODAVARI

80.1,80.2,80.3 along with 80

80	WP/21271/2026 IA 1/2026 Direction Petition	M/S.SRI SURYA GRANITES Vs THE STATE OF ANDHRA PRADESH	NALABOLU VENKATA PAVANKUMAR	GP FOR MINES AND GEOLOGY GP FOR REVENUE	PRAKASAM
80.1	WP/21274/2026 IA 1/2026 Direction Petition	M/S. SRI SURYA GRANITES Vs THE STATE OF ANDHRA PRADESH	NALABOLU VENKATA PAVANKUMAR	GP FOR MINES AND GEOLOGY	PRAKASAM

80.2	WP/24772/2026 IA 1/2026 Suspension Petition	SRI SURYA GRANITES Vs THE STATE OF ANDHRA PRADESH	NALABOLU VENKATA PAVANKUMAR	GP FOR MINES AND GEOLOGY GP FOR REVENUE	PRAKASAM
80.3	WP/24773/2026 IA 1/2026 Suspension Petition	SRI SURYA GRANITES Vs THE STATE OF ANDHRA PRADESH	NALABOLU VENKATA PAVANKUMAR	GP FOR INDUSTRIES COMMERCE GP FOR REVENUE	PRAKASAM
81	WP/24335/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition IA 3/2026 Amendment Petition	BOLINENI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	VENKATESWARA REDDY NANDIPATI	GP FOR MINES AND GEOLOGY GP FOR REVENUE	PRAKASAM
82	WP/26342/2026 IA 1/2026 Direction Petition IA 2/2026 Stay Petition	SRI E VISHNU BABU Vs THE STATE OF ANDHRA PRADESH	J M NAIDU	GP FOR MINES AND GEOLOGY	KRISHNA
83	WP/26752/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	M SIVA SANKARA REDDY Vs THE STATE OF ANDHRA PRADESH	P NARASIMHULU	GP FOR MINES AND GEOLOGY	ANANTAPUR
84	WP/28727/2026 IA 1/2026 Direction Petition	M/S. SRI VENKATESWARA STONE CRUSHER Vs THE STATE OF ANDHRA PRADESH	SRIPATHI RAVI TEJA	GP FOR MINES AND GEOLOGY	SPS NELLORE

FOR ORDERS

85	WP/974/2015 IA 1/2015(WPMP 1197/2015) Direction Petition IA 4/2015(WPMP 39379/2015) Direction Petition	RAYUDU SUBHAKAR Vs THE A.P EASTERN POWER DISTRIBUTION COMPANY LIMITED	P NARASIMHA RAO	M RAVINDRA (SC FOR APEPDCL)	EAST GODAVARI
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86.1,86.2,86.3,86.4 along with 86

86	WP/19533/2015 IA 1/2015(WVMP 2616/2015) Vacate Stay Petition IA 2/2015(WPMP 25226/2015) Direction Petition	GM M/S. RAJAPALAYAM MILLS LTD. KRISHNA DIST Vs CHAIRMAN & MD APSPDCL CHITTOOR DIST & 2 OTHERS	M/S INDUS LAW FIRM	JAGARLAMUDIKOTESWAR IDEVI(SC FORAPSPDCL) V V SATISH	KRISHNA
86.1	WP/19551/2015 IA 1/2015(WVMP 2617/2015) Vacate Stay Petition IA 2/2015(WPMP 25251/2015) Direction Petition	GM M/S. SRI HARINI TEXTILES LTD. KRISHNA DIST Vs CMD APSPDCL CHITTOOR DIST & 2 OTHERS	M/S INDUS LAW FIRM	JAGARLAMUDIKOTESWAR IDEVI(SC FORAPSPDCL) V V SATISH	KRISHNA
86.2	WP/19553/2015 IA 1/2015(WVMP 2729/2015) Vacate Stay Petition IA 2/2015(WPMP 25253/2015) Direction Petition	M/S. SUDARSANM SPINNING MILLS KRISHNA DIST. Vs THE A.P.S.P.D.C.L.CHITTOOR DIST. & 2 OTRS.	M/S INDUS LAW FIRM	JAGARLAMUDIKOTESWAR IDEVI(SC FORAPSPDCL) V V SATISH	KRISHNA
86.3	WP/19590/2015 IA 1/2015(WVMP 2605/2015) Vacate Stay Petition IA 2/2015(WPMP 25297/2015) Direction Petition	G.M. M/S. SRI VISHNU SHANKARA MILL LTD. KRISHNA DIST Vs CHAIRMAN & M.D. APSPDCL. CHITTOOR DIST & 2 OT	M/S INDUS LAW FIRM	JAGARLAMUDIKOTESWAR IDEVI(SC FORAPSPDCL) V V SATISH	KRISHNA

86.4	WP/19756/2015 IA 1/2015(WVMP 2730/2015) Vacate Stay Petition IA 2/2015(WPMP 25501/2015) Direction Petition	M/S. SANDHYA SPINNING MILL LTD.KRISHNA DIST. Vs A.P.S.P.D.C.L.CHITTOOR DIST. & 2 OTRS.	M/S INDUS LAW FIRM	JAGARLAMUDIKOTESWAR KRISHNA IDEVI(SC FORAPSPDCL) V V SATISH	
87	WP/21336/2015	R.RANGA REDDY Vs EASTERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	PRIYANKA SINGH	V V SATISH (SC for APEPDCL) M RAVINDRA (SC FOR APEPDCL)	SRIKAKULAM
88	WP/26274/2015 IA 1/2015(WVMP 3852/2015) Vacate Stay Petition	TORATI NAGA SRINU Vs THE ANDHRA PRADESH EASTERN POWER DISTRIBUTION COMPANY	C V R RUDRA PRASAD	V V SATISH (SC for APEPDCL) A S C BOSE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) M RAVINDRA (SC FOR APEPDCL)	EAST GODAVARI
89.1,89.2 along with 89					
89	WP/126/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition IA 1/2025 Leave Petition IA 2/2025 Vacate Stay Petition IA 3/2025 Direction Petition IA 4/2025 Leave Petition IA 5/2025 Leave Petition IA 1/2026 Leave Petition	VIZAG FOUNDARIES LIMITED Vs NATIONAL HIGHWAYS AUTHORITY OFINDIA	S.V.S.S.SIVA RAM	KUMARI G K V D GP FOR LAND ACQUISITION RAMA CHANDRA RAO GURRAM A JAYANTHI (AT 3:30 PM)	VISAKHAPATNAM
89.1	WP/7219/2021 IA 1/2021 Suspension Petition IA 1/2022 Vacate Stay Petition IA 1/2026 Leave Petition	JEEKEY DYECHEM PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADHESH	CKR ASSOCIATES	GP FOR INDUSTRIES COMMERCE J UGRANARASIMHA (SC FOR APIIC)	VISAKHAPATNAM
89.2	WP/7456/2021 IA 1/2021 Suspension Petition IA 1/2022 Vacate Stay Petition IA 1/2026 Leave Petition	VIZAG FOUNDARIES (P) LTD Vs THE STATE OF ANDHRA PRADHESH	CKR ASSOCIATES	GP FOR INDUSTRIES COMMERCE J UGRA NARASIMHA(SC FOR SKU) J UGRANARASIMHA (SC FOR APIIC)	VISAKHAPATNAM
90	WP/6712/2019 IA 1/2019 Direction Petition IA 2/2019 Vacate Stay Petition IA 2/2026 Vacate Stay Petition	D. CHANDRASEKAR REDDY Vs THE STATE OF AP	A P REDDY	GP FOR ENERGY (AP) Y NAGI REDDY (APTRANSCO) GP FOR REVENUE (AP) GP FOR REVENUE V V SATISH	CHITTOOR
91	WP/3050/2023 IA 1/2023 Stay Petition IA 2/2023 Leave Petition IA 1/2026 Direction Petition	THE CHIRALA TALUKA AUTOMOBILE WORKERS UNION Vs THE STATE OF AP	C M R VELU	GP FOR INDUSTRIES COMMERCE GP FOR REVENUE J UGRANARASIMHA (SC FOR APIIC) SANTHI CHANDRA SC For APIIC	GUNTUR

92.1,92.2,92.3 along with 92

92	WP/9866/2023 IA 1/2023 Suspension Petition IA 2/2025 Vacate Stay Petition IA 1/2026 L R Petition	M/S. SRI BALAJI GRANITES Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR MINES AND GEOLOGY P KAMLA KAR R4 R5 UNSERVED,	PRAKASAM
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92.1	WP/40288/2022 IA 1/2022 Suspension Petition IA 1/2024 Vacate Stay Petition IA 1/2026 L R Petition	M/S. SRI BALAJI GRANITES Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR MINES AND GEOLOGY B V ANJANEYULU P KAMLAKAR GP FOR MINES AND GEOLOGY (AP) NIMMAGADDA REVATHI VENKATESWARLU GADA	PRAKASAM
92.2	WP/4307/2023 IA 1/2023 Stay Petition IA 1/2024 Vacate Stay Petition	K VENKATA RAMANA Vs THE STATE OF AP	C V R RUDRA PRASAD	GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY (AP)	PRAKASAM
92.3	WP/8552/2023 IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition IA 1/2024 Receive Docs Petition IA 2/2025 Vacate Stay Petition IA 1/2026 L R Petition	K.VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	C V R RUDRA PRASAD	. GP FOR MINES AND GEOLOGY P KAMLAKAR	PRAKASAM
93	WP/2538/2025 IA 1/2025 Direction Petition	S. SUNIL KUMAR Vs THE STATE OF ANDHRA PRADESH	SATYA SREENIVASA RAO K	GP FOR ENERGY VENKATA RAMA RAO KOTA SC FOR APSPDCL	KURNOOL
94	WP/25636/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	M/S. SHIVA SANKARA PAPER MILLS Vs THE STATE OF ANDHRA PRADESH	JYOTHI ESWAR GOGINENI	GP FOR ENERGY V V SATISH (SC for APEPDCL)	WEST GODAVARI
95	WP/30777/2025 IA 1/2025 Direction Petition	T GOVINDA RAO Vs THE STATE OF ANDHRA PRADESH	G V S KISHORE KUMAR	GP FOR ENERGY V V SATISH (SC for APEPDCL)	VISAKHAPATNAM
96	WP/8391/2026 IA 1/2026 Suspension Petition	KOLLI SIVA NAGA MURALI Vs THE STATE OF AP	CKR ASSOCIATES	GP FOR INDUSTRIES COMMERCE PRUDVI RAJU MUDUNURI GP FOR INDUSTRIES COMMERCE	VISAKHAPATNAM
97	WP/8799/2026 IA 1/2026 Direction Petition IA 2/2026 Leave Petition	T CHIRANJEEVI Vs STATE OF ANDHRA PRADESH	V V L N SARMA	GP FOR MINES AND GEOLOGY GP FOR MINES AND GEOLOGY	GUNTUR
INTERLOCUTORY					
98	IA/2/2026 Dispense with Petition WP/2276/2010	SRI GHATRAZU SARVOTHAMA RAO GUNTUR Vs THE DY. COMMISSIONER ENDOWMENTS AND 3 OTHERS	P RAJKUMAR	GP FOR ENDOWMENTS J SESHAGIRI RAO G SUDHA GP FOR ENDOWMENTS	HYDERABAD
99	IA/1/2026 Condone Delay Petition WP/2276/2010	SRI GHATRAZU SARVOTHAMA RAO GUNTUR Vs THE DY. COMMISSIONER ENDOWMENTS AND 3 OTHERS	P RAJKUMAR	GP FOR ENDOWMENTS J SESHAGIRI RAO G SUDHA GP FOR ENDOWMENTS	HYDERABAD
100	IA/4/2026 L R Petition WP/2276/2010	SRI GHATRAZU SARVOTHAMA RAO GUNTUR Vs THE DY. COMMISSIONER ENDOWMENTS AND 3 OTHERS	P RAJKUMAR	GP FOR ENDOWMENTS J SESHAGIRI RAO G SUDHA GP FOR ENDOWMENTS	HYDERABAD

101	IA/3/2026 Set Aside Petition WP/2276/2010	SRI GHATRAZU SARVOTHAMA RAO GUNTUR Vs THE DY. COMMISSIONER ENDOWMENTS AND 3 OTHERS	P RAJKUMAR	GP FOR ENDOWMENTS J SESHAGIRI RAO G SUDHA GP FOR ENDOWMENTS	HYDERABAD
102	WP/18131/2021 IA 1/2021 Direction Petition IA 2/2023 Additional Material Petition	M/ S. PENTAGON LABS LTD. Vs THE STATE OF ANDHRA PRADESH	D S SIVADARSHAN	GP FOR MEDICAL HEALTH FW(AP) VENKATA REDDY CHITTEM (SC FOR APMSIDC) S PRANATHI	GUNTUR
103	WP/4958/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Vacate Stay Petition	G. SATYALU Vs THE ASSISTANT DIRECTOR	P NAGENDRA REDDY	GP FOR MINES AND GEOLOGY GP FOR FORESTS R3 R5 UNSERVED,	KURNOOL
104	WP/13835/2022 IA 1/2022 Direction Petition IA 1/2026 Implead Petition	MALAPATI PANDURANGA REDDY Vs THE STATE OF ANDHRA PRADESH	PASAPALA SUDHAKAR REDDY	GP FOR MINES AND GEOLOGY NIVARTHI MRUTHYANJAYA SASTRY R6 R7 UNSERVED,	SPS NELLORE

105.1 along with 105

105	WP/38824/2022 IA 1/2022 Direction Petition IA 1/2025 Leave Petition	M/S OM SIVA SAI QUARRY TECH Vs THE STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	GP FOR INDUSTRIES COMMERCE G R SUDHAKAR	CHITTOOR
105.1	WP/5987/2023 IA 1/2023 Direction Petition	M/S. OM SIVA SAI QUARRY TECH Vs THE RESERVE BANK OF INDIA	KANAKALA DEVI PRASANNAKUMAR	S SATYANARAYANA MOORTHY G R SUDHAKAR DEPUTY SOLICITOR GENERAL OF INDIA	CHITTOOR
106	WP/17855/2023 IA 1/2023 Direction Petition	M/S.SRI VIJAYA GANAPATHI FOOD PROCESSING CENTRE Vs THE STATE OF AP	S.V.S.S.SIVA RAM	GP FOR FINANCE PLANNING G R SUDHAKAR GP FOR INDUSTRIES COMMERCE	GUNTUR
107	WP/9446/2026 IA 1/2026 Direction Petition	INDUKURI VENKATA RAMA RAJU Vs THE STATE OF ANDHRA PRADESH	BHARAT BABU.N	GP FOR MEDICAL HEALTH FW SRIPATHI RAVI TEJA S PRANATHI	KRISHNA

INTERLOCUTORY(REVIEW PETITIONS))

108	IA/3/2025 Suspension Petition WP/15784/2025	THE STATE OF ANDHRA PRADESH Vs	GP FOR REGISTRATION AND STAMPS	TIRUMALA VIDYA CHARAN	VISAKHAPATNAM
109	IA/2/2025 Review Petition WP/15784/2025	THE STATE OF ANDHRA PRADESH Vs	GP FOR REGISTRATION AND STAMPS	TIRUMALA VIDYA CHARAN	VISAKHAPATNAM
110	IA/1/2026 Review Petition WP/11281/2026	SHAIK MUSTAFA Vs THE STATE OF AP	DUGGIRALA SUBASH	V V SATISH (SC for APEPDCL) GP FOR HOME V V SATISH	GUNTUR
111	IA/2/2026-Direction Petition WP/11281/2026	SHAIK MUSTAFA Vs THE STATE OF AP	DUGGIRALA SUBASH	V V SATISH (SC for APEPDCL) GP FOR HOME V V SATISH	GUNTUR

(AFTER DAILY LIST, THE WEEKLY LIST WILL BE TAKEN UP)